

14

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP(CAA) No. 27/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017**

Name of the Company: Heena Electronics Pvt. Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	VAIBHAVI PARIKH	ADVOCATE	PETITIONER	
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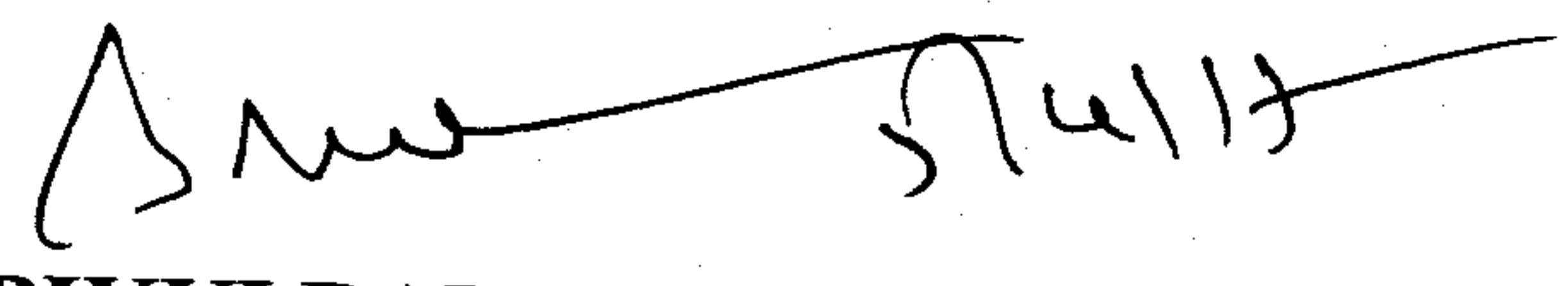
2.

ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

The record in CA 542/2016 on the file of Hon'ble High Court of Gujarat is necessary for passing orders in this matter. Hence, Registry is directed to request the Registrar General, High Court of Gujarat to send the record in CA 542/2016 to this Tribunal.

List the matter on 13.04.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 5th day of April, 2017.